S.No.

IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSCIAL (HYBRID) MODE

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-04-2024 AT **10:30 AM**

CP (IB) No. 391/7/HDB/2022
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Limited **…Financial Creditor**

AND

GVK Gautami Power Limited **…Corporate Debtor**

C O R A M:-
DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

O R D E R

This matter is taken upon being mentioned by the learned counsel Mr Tulasi Krishna for listing of an urgency application i.e., IA No 742/2024. Let the urgency application be listed on 18.04.2024 if the same is in order.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)

Swapna